

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Smt. P. Ragini, District Judge

Sub :- Estt - District Court, Kozhikode - Inter district transfer of Sri. Anas.P.M, Office Attendant, Sub Court, Kozhikode, an approved probationer in Last Grade Service - Fixation of Seniority - Orders issued -

Read:- 1. Order No.A1-1058 / 2020 dated 24.02.2020 of this Court.
2. G.O.(P) No.1 /2019 / P & ARD dt 30.01.2019.
3. Rule 17(d) of the Special Rule for the Kerala Last Grade Service.

ORDER NO. A1-1058/2020

Dated. 07.12.2021.

As advised by Kerala Public Service Commission, District Officer, Kozhikode, Sri. Anas. P.M (PEN 740778) was appointed as Office Attendant in Judicial First Class Magistrate Court-II, Thamarassery as per order of the Chief Judicial Magistrate, Kozhikode. He was inter departmently transferred to this department after completing the period of probation in the post of Office Attendant and posted as Office Attendant in Sub Court, Kozhikode and joined duty on 03.03.2020. The government as per G.O(P) 1 / 2019 / P & ARD dated 30.01.2019 has clarified that an approved probationer, who got an interdistrict / department transfer shall be placed as junior to the junior most approved probationer.

While fixing the Seniority of Sri. Anas. P.M Office Attendant, who is inter departmentally transferred to this department after completing the period of probation in the previous department. This office had treated him as junior to the junior most office Attendant of the probationers instead of approved probationers. As per rule 17(d) of Special rule for Last Grade Services, the incumbent is to be placed as the junior to the junior most Office Attendant of the Approved probationer.

In the seniority list of Office Attendants, period of probation of Sri. Abinlal.M.K who was appointed as Office Attendant as per Order No.A1-13068 / 2018 dated 19.12.2018 is satisfactorily completed his period of probation on the F.N of 20.12.2019 and Smt.Chithra.P. C was satisfactorily completed her period of probation on the F.N of 23.03.2020. Hence

Sri. Anas.P.M, Office Attendant is entitled for his seniority in the cadre of Office Attendant below to Sri.Abinlal.M.K and above to Smt.Chithra.P.C as he was joined in this department as Office Attendant on 03-03-2020 as an approved probationer.

Hence the seniority of Sri. Anas.P.M, Office Attendant, Sub Court, Kozhikode is refixed in between Abinlal.M.K and Smt.Chithra.P.C in the Seniority list of Office Attendants and granted the further promotions as per his revised seniority by promoting him retrospectively as Duffedar w.e.f 22.07.2020 and accommodated in the vacancy arose on 07.12.2021 and he is transferred and posted as Duffedar to the O/o Waqf Tribunal, Kozhikode in the existing vacancy.

Sd/-
DISTRICT JUDGE


To

- 1) The Chairman, Waqf Tribunal, Kozhikode.
- 1) The Prl Sub Judge, Kozhikode.
- 2) Sri. Anas. P.M, Office Attendant, Sub Court, Kozhikode
(Through the Prl Sub Judge, Kozhikode)

Copy to:-

1. The Registrar (District Judiciary), Hon'ble High Court of Kerala (With CL).
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Superintendents II/III/IV, DSA, District Court, Kozhikode.
4. The Secretary, KCJSO, District Committee, Kozhikode
5. The Secretary, KDJECCS Ltd. Kozhikode.
6. The File.
7. The Proceedings file.

//True Copy / Forwarded /By Order//


Sheristadar

